

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 218 OF 2015

Dated: 08th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matte of:-

Byrnihat Industries Association

.... Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission & Anr.

... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Sakie Jakaria for R-2

ORDER

List the matter on **11.03.2016.**

(I. J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson